

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:996
ANSWERED ON:02.03.2015
AAI AGREEMENTS WITH AIRPORT DEVELOPERS
Bhuria Shri Dileep Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of concessionaire agreements entered into by the Airports Authority of India (AAI) with the developers of Greenfield Airports in the country;
- (b) whether private airport developers are strictly complying with the provisions of the concessionaire agreements; and
- (c) if so, the details thereof and if not, the violations noticed by AAI along with the action taken thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): At present, two Greenfield airports namely, Rajiv Gandhi International Airport at Shamshabad, Hyderabad and Kempegowda International Airport, Bengaluru are operational under M/s Hyderabad International Airport Ltd. (HIAL) and M/s Bangalore International Airport Ltd. (BIAL) respectively in Public Private Partnership (PPP) mode. Government of India has entered into separate Concession Agreements with HIAL and BIAL. Besides, Airports Authority of India has entered into CNS/ATM Agreement for providing air traffic services and Shareholder's Agreement with both HIAL & BIAL.

(b) & (c): Yes, Madam. So far, no violation of the Concession Agreement has been reported against the operators of both RGIA, Shamshabad and KIA, Bengaluru.